अजय भल्ला, भा.प्र.से. AJAY BHALLA, IAS





गृह सचिव
Home Secretary
भारत सरकार
Government of India
नॉर्थ ब्लॉक/North Block
नई दिल्ली/New Delhi
25th February, 2022

D.O. No. 40-6/2020-DM-I (A)

Dear Chief Secretary,

Kindly refer to the Ministry of Home Affairs (MHA) Order of even number issued today, for the implementation of a risk assessment based approach on the opening of economic activities, as conveyed vide Ministry of Health & Family Welfare's (MoHFW) advisory dated 18th February, 2022.

- 2. With a substantial decline in case positivity and in the number of active cases in the country, States and UTs are re-opening the activities. In view of the overall improved situation, there is a need to follow a risk assessment based approach on the opening of economic activities. Accordingly, after a careful analysis of the local situation, relaxation in various activities may be considered, such as social/sports/entertainment/academic/cultural/religious/festival related gatherings; night curfew; operations of public transport; shopping complexes, cinema halls, gyms, spas, restaurants and bars; opening of schools, colleges, offices, and other commercial activities.
- 3. It is, however, emphasised that while allowing all such activities, the wearing of masks, maintaining social distancing, hand hygiene and ventilation in closed spaces, as mandated in the National Directives for COVID Management, should continue to be enforced. States/UTs should continue with the testing and surveillance, clinical management, vaccination and implementation of COVID Appropriate Behaviour, for managing COVID-19.
- 4. I would, therefore, urge you to take necessary action in line with the aforesaid MoHFW advisory, dated 18th February, 2022 and for the enforcement of COVID Appropriate Behaviour.

With regards,

Yours sincerely,

(Ajay Bhalla)

Chief Secretaries of all States

(as per list enclosed)